

(3)

**THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET**

APPLICATION NO.: \_\_\_\_\_

Applicant(s)

Respondent(s)

Advocate for Applicant (s)

Advocate for Respondent (s)

**NOTES OF THE REGISTRY**

**ORDERS OF THE TRIBUNAL**

OA No. 77/2006.

1.03.2006.

Mr. Shiv Kumar counsel for the applicant.

On the request of Learned Counsel for the applicant, let the matter be listed on 9.03.2006.

  
(M. L. CHAUHAN)  
JUDICIAL MEMBER

P.C./

OA No. 77/2006.

9.03.2006.

Mr. Shiv Kumar counsel for the applicant.

Heard. Learned Counsel for the applicant submits that he wants to withdraw this OA as he has already filed another OA No.87/2006 whereby the applicant has been transferred. In view of this, the present OA has become infructuous and the same stands dismissed as withdrawn.

  
(M. L. CHAUHAN)  
JUDICIAL MEMBER

P.C./

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